

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 17.06.2020

(Morning Session) Arguments	(Afternoon Session) Arguments
1. S.C. No. 5003/2015	1. M.A. No. 5029/2019
2. M.V.C No. 13/2016	2. M.A. No. 5032/2019
3. R.A. No. 5041/2017	3. R.A. No. 5030/2020
4. R.A. No. 5022/2019	4. R.A. No. 5050/2017
5. R.A. No. 5024/2019	5. R.A. No. 5054/2017
6. R.A. No. 5037/2019	6. R.A. No. 5098/2017
Objection / Hearing	7. R.A. No. 5100/2017
7. Crl. R.P. No. 5025/2019	8. M.A. No. 5006/2018
8. Crl. Misc. No. 5120/2020	9. M.A. No. 5024/2019
9. Crl. Misc. No. 5169/2020	10. M.A. No. 5027/2019
10. Crl. Misc. No. 5171/2020	

Sd/-

(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka